three factors are there and the present rate which is being discussed in the negotiations is much higher.

श्री बिमूर्ति मिश्र : क्या यह सही है कि
श्रीर स्टेट में जब कोई कारखाना लगता
है तब उस को वह स्टेट सस्ती दर पर
बिजली, पानी श्रीर जमीन देती है जिस के
कारण वहां पर कई कारखाने लगने से
वहां के लोगों को ज्यादा एप्न्लायमेंट
मिलता है? क्या यह भी सही है कि
बिहार सरकार कम रेट पर बिजली दे
कर, पानी दे कर ग्रीर जमीन दे कर
ज्यादा से ज्यादा कारखाने लगायेगी
श्रीर बिहार में जो दूसरी स्टेट्स के
मुकाबले में ज्यादा बेकारी है उस को
दूर करने की कोशिश करेगी?

DR. K. L. RAO: It is true that there is a sort of competition between the various States in trying to attract the industry by offering electricity, water and so on at low rates. The Government is trying to have a uniform rate all through for any particular type of industry.

CAR ALLOWANCE TO MEDICAL OFFICERS

*662. SHRI N. R. DEOGHARE: Will the Minister of HEALTH, FAMI-LY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) the reason behind his Ministry's policy in not paying car allowance to those General Duty Medical Officers, Grade I and II, who already maintain cars but sometimes, in some months, their domiciliary visits happen to be less than 30;
- (b) whether Government propose to pay enhanced car allowance to those Medical Officers whose domiciliary visits exceed 60 per month; and
- (c) the date from which the car allowance has not been paid to the Central Government Health Scheme Medical Officers who maintain cars in public interest?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):

- (a) The intention is to discourage avoidance of domiciliary visits by the medical officers.
 - (b) No.
- (c) The new orders were brought into force with effect from 1-1-1968. Payments under these orders are held up on procedural grounds.

I may add that it had been brought to our notice that the average number of visits of medical officers per month came down from 35 in 1960 to 25 in 1966, and that the rate of visits per thousand of attendance from 15 in 1960 to 8 only in 1966. Therefore, a review was undertaken and a new procedure has been adopted.

SHRI N. R. DEOGHARE: Since the last fixation of car allowance, the cost of living, the cost of spare parts and the cost of petrol have gone up. May I, therefore, ask the hon. Minister whether there is any proposal to increase the car allowance?

SHRI B. S. MURTHY: I do not think, there is any such thing at present before the Government.

SHRI SONAVANE: The doctors who are residing about 8 or 10 miles away get as much as those who are residing adjacent to the dispensaries. Has the Government thought about this and do they think of increasing the car allowance in respect of those persons who are residing far away from the dispensaries?

SHRI B. S. MURTHY: The residence of the doctor is not taken into consideration. but the number of domiciliary visits that a doctor pays is taken into consideration, in fixing the car allowance.

परिवार नियोजन कार्यक्रम को लोकप्रिय बनाने के बारे में शिकायतें

*663 श्री प्रकाशबीर शास्त्री: क्या स्वास्त्र्य, परिवार नियोजन तथा नगरीय